

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 22nd day of August 2000.

HON.MR.S.K.I.NAQVI, MEMBER(J)

HON.MR.M.P.SINGH, MEMBER(A)

Original Application no. 296 of 1996

M.R. Garg,

S/o Sri J.P. Garg

Sub Post Master, Mansoorpur, Post Office,

Distt. Muzaffarnagar.

... Applicant

C/A Sri K.P. Srivastava

VERSUS

1. Union of India through Secretary,  
Ministry of Communication, Govt. of India  
New Delhi.

2 The Chief Post Master General,  
U.P. Circle, Lucknow.

3 Lallu Lal Gupta, HSG-II, Dy. Post Master,  
Head Post Office, Allahabad

... Respondens

C/Rs Km. Sadhana Srivastava

*Sree*

O R D E R

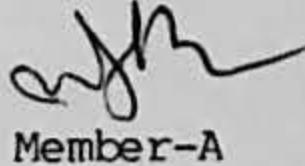
Hon'ble Mr. S.K.I. Naqvi, J.M.

Sri M.R. Garg, Sub Post Master, Mansoorpur, Distt. Muzaffarnagar, has come up seeking direction to consider his case for promotion to HSG-I cadre from the date of his junior Sri Lallu Lal Gupta has been promoted. The applicant has also a grievance that his representation dated 26.08.95 preferred not against office memorandum dated 14.07.95 has been considered and decided by the respondents inspite of reminder dated 20.10.95.

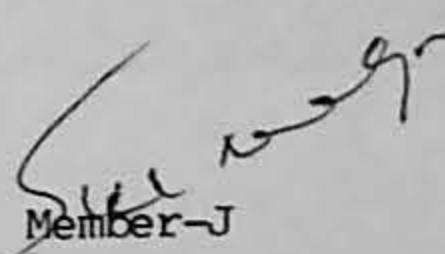
2. From the above facts and circumstances of the matter it is found expedient that the respondents be directed to decide the pending representation of the applicant.

3. For the above the respondents are directed to decide the representation of the applicant dated 26.8.95, copy of which has been annexed as annexure A-1 and pass reasoned, detailed and speaking order within 3 months from the date of communication of this order.

4. There shall be no order as to costs.



Member-A



Member-J

/pc/